

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL(AT) NO.392 OF 2017**

**IN THE MATTER OF:**

Gireesh Kumar Sanghi & Anr

Appellant

Vs

Ravi Sanghi & Ors

Respondents

Mr. P Nagesh, Mr Shivam Wadhwa, Ms Anju Jain, Ms Hitesh Sachar, Ms Shristi and Mr Harshal Kumar, Advocates for the Appellant.

Mr. Arun Kathpalia, Mr. Anirudh Wadhwa, Mr. Abhishek Iyer, Mr. Lakshya Kampani, Advocates for Respondent.

And

**COMPANY APPEAL(AT) NO.393 OF 2017**

**IN THE MATTER OF:**

Gireesh Kumar Sanghi & Anr

Appellant

Vs

AGA Publications Ltd & Ors

Respondents

Mr. P Nagesh, Mr Shivam Wadhwa, Mr Harshal Kumar, Advocates for the Appellant.

Mr Arun Kathpalia, Mr. Anirudh Wadhwa, Mr. Abhishek Iyer, Mr. Lakshya Kampani, Advocates for Respondents.

Mr Y. Suryanarayana, Advocate for R2 to R7.

Mr. Gaurav Mitra and Ms Deepti Bhardwaj, Advocates for R1.

**ORDER**

**19.02.2020-** IA No.2998/2019 disposed off vide separate order.

List the appeals for hearing on **20.3.2020**.

Interim order to continue till next date of hearing.

**(Justice Jarat Kumar Jain)**

**Member (Judicial)**

**(Mr. Balvinder Singh)**

**Member (Technical)**

**(Dr. Ashok Kumar Mishra)**

**Member (Technical)**

**bm/kam**